

THE HIGH COURT OF KERALA

Kochi : 682 031

Dated : 20/03/2018

PROCEEDINGS

Kerala State Higher Judicial Service-Declaration of satisfactory completion of probation in the category of District and Sessions Judges - Orders Issued.

Read : Reports received from the Accountant General, Thiruvananthapuram

ORDER NO. B4(B)-57135/2016

The High Court of Kerala hereby declares, under Rule 4 of Kerala State Higher Judicial Service Rules, 1961 read with Rule 20 (b) of the Kerala State and Subordinate Service Rules, 1958, that the following officers have satisfactorily completed their period of probation in the category of District and Sessions Judge on the dates mentioned against their names in the table below:

Sl.No. (1)	Name and Designation (2)	Date of Completion of Probation (3)
1	Sri.Muralee Krishna S., Addl. District Judge-IV/ Addl.MACT, Palakkad	10.03.2016 FN
2	Sri.Jobin Sebastian, Addl.District Judge-I, Mavelikkara	10.03.2016 FN
3	Sri.P.V.Balakrishnan, Addl.District Judge-IV/ Addl.MACT, Kozhikode	10.03.2016 FN
4	Sri.P.S.Sasikumar , Addl.District Judge-I/Addl.MACT, Kasaragod.	12.03.2016 FN
5	Smt.Honey M.Varghese, Special Judge(SPE/CBI)-III, Ernakulam	10.03.2016 FN
6	Sri.N.Harikumar, Addl.District Judge-I/ Addl.MACT, Pathanamthitta	16.03.2016 FN

Sl.No. (1)	Name and Designation (2)	Date of Completion of Probation (3)
7	Smt. Ajitha K.Hassan, Judge, Family Court,Kollam	26.04.2016 FN
8	Smt.M.B.Snehalatha, Addl. District Judge-III/ Addl.MACT, Palakkad	12.03.2016 FN
9	Sri.C.Krishnakumar, Addl. District Judge-I, Ernakulam	15.04.2016 FN
10	Sri.A.V.Narayanan, Addl. District Judge-II/ Addl.MACT, Manjeri	17.03.2016 FN
11	Sri.M.Sasikumar, Addl.District Judge-II/ Addl.MACT, Mavelikkara	02.04.2016 FN
12	Sri. P.S.Ananthkrishnan, Retired on 30/11/2017 as Judge, Family Court, Palakkad	11.04.2016 FN
13	Sri.E.C.Harigovindan, Addl. District Judge-II,Palakkad	18.03.2016 FN
14	Sri.R.Ramababu, Wakf Tribunal/Addl. District Judge-III, Kollam	10.03.2016 FN
15	Sri.N.Ravisankar, Retired on 30/11/2017 as Judge, Family Court, Pathanamthitta	14.03.2016 FN
16	Smt.P.Sherly Deth, Addl. District Judge-V/ Addl. MACT, Kollam	08.05.2016 FN
17	Sri.D.Sureshkumar, Judge, Family Court, Ernakulam	12.03.2016 FN
18	Sri.T.P.Suresh Babu, University Appellate Tribunal/ Addl. District Judge-III, Thiruvananthapuram	03.05.2016 FN
19	Smt.M.G.Padmini, Kerala Co-operative Tribunal, Thiruvananthapuram	12.06.2016 FN

Sl.No. (1)	Name and Designation (2)	Date of Completion of Probation (3)
20	Sri.S.Krishnakumar, Addl. District Judge-IV/Addl. MACT, Kollam	10.03.2016 FN
21	Sri.V.Hari Nair, Presiding Officer,Labour Court, Ernakulam	17.03.2016 FN
22	Sri.Johnson John, Addl. District Judge-V/Addl. MACT, Thiruvananthapuram	19.03.2016 FN
23	Sri.K.S.Sarathchandran, Special Judge, Idamalayar Investigations, Ernakulam.	14.04.2016 FN
24	Sri.S.V.Unnikrishnan Nair, Registrar, Kerala Administrative Tribunal, Thiruvananthapuram	17.03.2016 FN
25	Sri.K.J.Arby, Judge, Family Court, Ottappalam	08.04.2016 FN
26	Sri.G.Girish, Addl. Sessions Judge (Abkari Cases), Kottarakkara	17.03.2016 FN
27	Sri.C.Pratheepkumar, Special Judge for trial of SC/ST(POA) Act Cases,Kottarakkara	24.03.2016 FN
28	Smt.Subhadramma.K, Addl. District Judge for trial of cases relating to atrocities and sexual violence against Women and Children,Kozhikode	22.03.2016 FN
29	Smt.M.K.Prasannakumari, Retired on superannuation on 31/05/2017 and allowed to continue as Judge, Family Court, Thodupuzha	17.03.2016 FN
30	Sri.P.P.Saidalavi, Forest Tribunal/Addl. District Judge-II, Kozhikode	12.03.2016 FN
31	Sri.Nissar Ahammed K.T., Addl. District Judge for trial of cases relating to atrocities and sexual violence against Women and Children,Ernakulam	12.03.2016 FN

Sl.No. (1)	Name and Designation (2)	Date of Completion of Probation (3)
32	Sri.Ananthakrishna Navada K., Judge, Family Court, Thrissur	18.03.2016 FN
33	Sri.V.O.Ajayakumar, Presiding Officer,Labour Court, Kozhikode	18.03.2016 FN



(By Order)

(DA)

K.Haripal

Registrar (Subordinate Judiciary)

To

The Accountant General (A&E),Kerala,Thiruvananthapuram(33 copies)
The Principal Accountant General (Audit),Kerala, Thiruvananthapuram
The Officers concerned

Smt.M.G.Padmini, Kerala Co-operative Tribunal,Nandanam Towers,
TC 14/2057(1),Vanross Junction,University.P.O,
Thiruvananthapuram-34

Sri.S.V.Unnikrishnan Nair,Registrar, Kerala Administrative Tribunal,
Vanchiyur.P.O Thiruvananthapuram-695035

Smt.M.K.Prasannakumari,Judge,Family Court,Thodupuzha

Sri.P.S.Ananthakrishnan,Nandanam,Parakote Lane,Patturaikkal,
Thrissur-680022

Sri.N.Ravisankar,Reshmi,Aruvippuram.P.O,Thiruvananthapuram-695010

The Courts concerned

The Superintendent of Govt.Press,Thiruvananthapuram
(for publication in the Gazette)

The Private Secretary to the Chief Justice,High Court

The Confidential Assistants to the Registrars

The 'B1(A)', 'B2' seats,High Court

The Administrative Records Section,High Court (2 copies)

The File/Stock File

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